

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Corrigendum

In the High Court Order No. 1463 dated 05.03.2019 regarding postings/adjustments of System Officer and System Assistants in Subordinate Courts of the State, following corrigendum is issued:

1. In Kashmir division under the category of System Officers at S. No. 9, "Shri Jigmet Lhanzes S/o Tsering Angchuk R/o Tia, Leh" shall be read as "Ms. Jigmet Lhanzes D/o Tsering Angchuk R/o Tia, Leh".
2. In Kashmir division under the category of System Assistants at S. No. 8, the designation of Shri Syed Tufail shall be read as "System Assistant" instead of "System Officer".
3. In Kashmir division under the category of System Assistants, after S. No. 18, S. No. 19 is added, wherein "Shri Imran Khan S/o Javed Khan R/o Pehlipora Boniyar, Baramulla is posted as System Assistant in the Court of Pr. District & Sessions Judge, Kupwara".
4. In Jammu division under the category of System Officers, at S. No. 8 the residence of Ms. Rigzin Chorol shall be read as "Matho" instead of "Latho" and her posting as System Assistant shall be read under the category of "System Assistants" in Jammu division and not under the category of "System Officers".
5. In Jammu division under the category of System Assistants, at S. No. 2 the designation of Shri Abdul Rouf Pinchoo shall be read as "System Assistant" instead of "System Officer".
6. In Jammu division under the category of System Assistants at S. No. 8, "Shri Nancy Banoo S/o Abdul Wahid" shall be read as "Ms. Nancy Banoo D/o Abdul Wahid".

Sd/
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 1049/PSY

Dated: 06/03/2019

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
.....for information.
- 4-25. Pr. District & Sessions Judge, Jammu/ Kathua / Rajouri/ Poonch/ Udhampur/ Bhaderwah/ Samba/ Kishtwar/ Reasi/ Ramban/ Srinagar/Anantnag/ Bandipora/ Baramulla/ Budgam/ Ganderbal/ Kargil/ Kulgam/ Kupwara/ Leh/ Pulwama/ Shopian, for information and necessary action.
26. CPC, e-Courts, High Court of J&K, Jammu for uploading the same on the official website.

Sd/
(G.M. Paray)
Joint Registrar

G/3 6/3/19